

ment of railway equipment and technology and in production of items for the Railways?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) During the meeting held on 27.3.1989, the role of indigenous engineering industry, including both public and private sectors, in the modernisation of the Railways was stressed.

(b) The areas for indigenous development of equipments and system envisaged in the Indian Railways' Technology Development Plan were discussed and both public and private enterprises were exhorted to assist and cooperate.

Appointment of Law Officers/Counselors

7470. SHRI N. DENNIS: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether a number of persons have been appointed as Law Officers/Counselors for the Central Government of Madras in Tamil Nadu;

(b) the procedure adopted to them; and

(c) the details of these appointments?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): (a) Law Officers are not appointed for the Central Government at Madras in Tamil Nadu. However, Senior Counsel, Senior Central Government Standing Counsel, Additional Central Government Standing Counsel for Central Government have been appointed in Madras High Court.

(b) Central Government Counsel are appointed by the Ministry of Law and Justice on the basis of their qualifications, experience/standing at the bar, their competence and integrity.

(c) I. *Senior Counsel*

1. Shri S. Govind Swaminadhan

2. Shri M.R. Narayanaswami

3. Shri R. Shanmugam

II. *Senior Central Government Standing Counsel*

1. Shri P. Narashimhan

III. *Additional Central Government Standing Counsel*

1. Shri T. Somasundaram

2. Shri S. Veeraragavan

3. Shri C. Krishnan

4. Shri N. Jothi

5. Shri R. Jamal Nazeem

6. Shri A.P. Surya Prakasam

7. Shri A.R. Nagarajan

8. Shri T. Srinivasamoorthi

9. Shri K.P. Sivasubramaniam.

World Bank report on Railway Projects

7471. SHRI M.V. CHANDRASHEKHARA MURTHY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received any report from the World Bank on Indian railways and on methods of disbursing the world bank loan for the projects of the Railways;

(b) whether the World Bank has sug-

gested withdrawal of some bottlenecks in the implementation of Railway projects;

(c) if so, the details thereof; and

(d) what steps are to be taken to expedite the completion of projects and to render back the loans quickly?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (d). The World Bank aided projects are being closely monitored. The disbursements are progressing satisfactorily and there are no bottlenecks in implementation, removal of which may have been suggested by the World Bank.

Social Burdens for Railways

7472. PROF. MADHU DANDAVATE: Will the Minister of RAILWAYS be pleased to state:

(a) what were the social burdens borne by the Railways in the last two years;

(b) whether the railways have sought assistance from the General revenues of the Government against these social burdens borne by the Railways on lines of similar assistance in different countries of the World; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) The relevant figures for 1986-87 and 1987-88 were Rs. 1311.23 crores and Rs. 1653.31 crores respectively.

(b) No, Sir.

(c) Does not arise.

Percentage variation In Trade

7473. PROF. MADHU DANDAVATE: Will the Minister of COMMERCE be pleased to state:

(a) what were the imports and exports during the last two Financial Years on the basis of quantities imported and exported; and

(b) what were percentages of changes in these imports and exports?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) and (b). The aggregate figures of imports and exports are not compiled on the basis of quantities as the units of quantities are not uniform. However, in value terms India's exports during 1987-88 and April-February 1988-89 amounted to Rs. 15741 crores and Rs. 17876 crores respectively, which were higher by 26.4 percent and 28.2 percent as compared to the corresponding periods of previous years. Similarly, India's imports during 1987-88 and April-February 1988-89 amounted to Rs. 22399 crores and Rs. 25366 crores respectively, which were higher by 10.9 percent and 27.6 percent as compared to the corresponding periods of previous years.

Tea Board Expenditure

7474. SHRI PIYUS TIRAKY: Will the Minister of COMMERCE be pleased to state the expenditure of the Tea Board, including on staff salary, house rent and conveyance allowance and such other administrative expenditure during the last three years, year-wise and item-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): Administrative Expenditure of Tea Board is as follows:-